GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION RAIVA SARHA

RAJYA SABHA

UNSTARRED QUESTION NO: 657 (TO BE ANSWERED ON THE 29th July 2024)

PARKING CHARGES FOR AIRCRAFTS

657. SHRI NEERAJ DANGI

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to increase the fee for aircrafts parked in the DIAL parking area at IGI Airport;
- (b) if so, the details of those aircrafts, aircraft-wise;
- (c) the present number of aircraft parking stands at the airport; and
- (d) whether Government also proposes to increase the number of these stands, if so, the details thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION

(Shri Murlidhar Mohol)

(a) & (b): Government of India has established an Independent Economic Tariff Regulator i.e. Airports Economic Regulatory Authority of India (AERA) in 2009, under the AERA Act, 2008 to determine tariff for aeronautics service provided at major airports. AERA determines aeronautical charges of all the major airports such as User Development Fee (UDF), landing and parking charges etc.

AERA had determined the aeronautical tariff of IGI Airport, Delhi for the 3rd Control Period from 01.04.2019 to 31.03.2024 vide Tariff Order dated 30.12.2020 which includes rates of parking charges for aircrafts parked at IGI airport. These charges have been extended up to 30.09.2024 by AERA vide Tariff Order dated 15.03.2024. Hence, as on date, the charges for aircrafts parked at IGI Airport is the same as decided and extended by the AERA vide above Tariff Orders.

(c) & (d): Recently, Delhi International Airport Limited (DIAL), the operator of IGI Airport, Delhi for has completed the expansion of existing aprons. The details of aircraft parking stands at IGI Airport (excluding the General Aviation apron) after this expansion are as follows:

The existing aprons now have 240 bays when considering the Multiple Apron Ramp System (MARS) as two Code-C stands, or 210 bays when considering each

MARS stand as a single Code-E/F stand.
